

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-323
CA (CAA)-128/230- 232/ND/2019

IN THE MATTER OF:

Venus Management Consultants Pvt Ltd

...Applicant

SECTION

Under Section-230-232

Order delivered on 11.02.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Rachita Priyanka Rai & Adv. Sangeet Rai
For the Respondent :

ORDER

Arguments heard. Reserved for orders.

-Sd-

(K.K. VOHRA)
MEMBER (T)

-Sd-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(Rakhi)